

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 40/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017


NAME OF THE PARTIES: M/s. Laxyo Energy Limited


V/s.

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M. S. BHARDWAJ Shri V. P. Verma	Advocate for Respondents	
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2.	NAUNKET WAZALWAR & ABHAY WADHWA i.e.	ADVOCATES FOR PETITIONER	
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Common Order

TCP No. 27/397-398 /NCLT/MB/MAH/2015

TCP No. 40/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 21.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)